

MR. SPEAKER: I am already doing this.

House. (*Interruptions*)

SHRI ARIF MOHAMMAD KHAN: Sir, whatever happened in your Chamber, whatever was said there, you know better, then what is the need of appointing any Committee. Sir, you are the Hon ourable Speaker of this House and so cannot be asked to stand witness before any Committee of this House. Even if you provide the complete detail of the incident that took place, it will help the House in arriving at a conclusion. If all that has appeared in the press is correct, then it definitely amounts to Contempt of the House and breach of privilege. And in these circumstances action must be taken against the person, whosoever he may be, as per the Rules of the House for using threatening language.

[*English*]

MR. SPEAKER: I once again appeal to hon. Members, after hearing both the Prime Minister and the Leader of the Opposition and the hon. Members, not to press the matter and let us proceed with the business of the House.

SEVERAL HON. MEMBERS:
No... (*Interruptions*)

[*Translation*]

PROF. VIJAYKUMAR MALHOTRA: Sir, you may please call these people in your Chamber and sort out the matter there because it involves the dignity of the House.

[*English*]

SHRI NIRMAL KANTI CHATTERJEE: We should discuss the conduct of the Minister. And we should also discuss the conduct of the Parliamentary Affairs' Minister. The Prime Minister has acknowledged that he has met you. But had denies everything in his statement. He is guilty of misleading the

SHRI GUMAN MAL LODHA: I am on a point of order. In this letter there is a basic fundamental difference. We are here to have protection from you for the dignity of the House. But here you yourself are involved in this matter because as per press reports when you said something, Mr. Swamy emphasised something. So you are a party to this.

MR. SPEAKER: What is your point of order?

SHRI GUMAN MAL LODHA: My point of order is, as many hon. Members have suggested, you are feeling embarrassed in this matter. If it is so, kindly step down; let the Deputy Speaker come and decide. You cannot become a judge in your own case. So, kindly allow this matter to be decided by the Deputy Speaker.

MR. SPEAKER: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Shifting of Offices of Government/ Public Sector Undertakings Outside Delhi

*82. SHRI K.C. TYAGI:
SHRI M.S. PAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to shift some of the offices of Government/Public Sector Undertakings from Delhi/New Delhi to the neighbouring towns like Ghaziabad etc. to avoid congestion in the Capital city of Delhi;

(b) whether the Union Government have acquired land at Ghaziabad for the purpose; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) Yes, Sir.

(b) and (c). 1012 acres of land have been acquired in Sector 19 of Ghaziabad for shifting of offices from Delhi as well as for establishment of new offices. Details of the land acquired and its distribution and utilization are indicated in the attached statement.

STATEMENT

Details of land acquired by the Ministry of Urban Development in Sector 19, Ghaziabad and its distribution/utilisation

Total land area measuring 1012.61 acres acquired in Sector 19 at Ghaziabad stands allotted and under utilisation as per details furnished below:—

Area where construction has been done fully or partly

(a) Fully constructed

1.	Tele-communication Training Centre.	89.30 acres	Area constructed.
2.	Vishesh Kendriya Vidyalaya	5.90 acres	Building already constructed.
3.	National Test House	12.59 acres	Already constructed.
4.	National Test House	10.00 acres	Quarters constructed.
<i>Partly constructed or work in progress</i>			
1.	Central Govt. Offices	35.00 acres	2 blocks already constructed out of 12 Nos.
2.	CPWD Training Institute	30.00 acres	Work in progress

3.	Structural Engineering Research Centre.	40.00 acres	Construction in progress.
4.	Postal Staff College	20.10 acres	Construction in progress.
5.	General Pool houses	94.60 acres	Partly constructed
6.	Structural Engineering Research Centre residential area.	20.00 acres	Boundary wall constructed.
<i>Allotment made but construction not yet started</i>			
1.	Hospital	20.70 acres	Land is vacant
2.	Pharma Copocial Lab. of Indian Medician.	6.50 acres	Allotment made physical possession not yet handed over.
3.	Community Centre	11.00 acres	Land is vacant
4.	Lal Bahadur Shastri National Academy of Administration.	450.00 acres	Vacant

Apart from the above, the balance area about 167 acres are kept for utilisation by services like internal roads, etc., green belt, canal etc.